

ITEM NO.63

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 153/2024

CHHABIRAM PAL

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(Krishan Pal Mavi, AOR, HAS BEEN APPOINTED AS AMICUS CURIAE.)

Date : 09-07-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. Krishan Pal Mavi, AOR

For Respondent(s)

Mr. Ankit Goel, AOR

Mr. Sahil Patel, Adv.

Mr. Nikhil Sharma, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent is duly represented.

Original Records of the Trial Court has been received.

Original record of the High Court is still awaited.

Let the reminder be issued.

Parties may file additional documents.

List again on 27.8.2024.

SUJATA SINGH
Registrar

MG